# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 4489 TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2016

# **RIGHT TO HEALTH**

# 4489. SHRI M. RAJA MOHAN REDDY: SHRI NIHAL CHAND: SHRIMATI K. MARAGATHAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to bring in a legislation on Right to Health;

(b) if so, the details thereof'; and

(c) the current status of implementation of Right to Health and the time by which it is likely to be implemented?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a): At present there is no proposal under consideration of the Government to bring legislation on Right to Health.

(b) & (c): Does not arise.